

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 183
ANSWERED ON 15/03/2022

IMPLEMENTATION OF PMAY-G

*183. DR. DNV SENTHILKUMAR. S.:
SHRI KULDEEP RAI SHARMA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has achieved the objective for which Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) was launched and if so, the details thereof and if not, the corrective steps taken in this regard;
- (b) the challenges faced by the Government while implementing PMAY-G;
- (c) whether less number of houses have been constructed and allotted to Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities under the PMAY-G and if so, the details thereof and the reasons therefor alongwith the corrective measures taken in this regard;
- (d) the details of monitoring mechanism functional at different levels to ensure that the targeted categories of people get benefits under the said yojana;
- (e) whether funds scarcity is greatly affecting the work of construction of houses in rural and backward areas under PMAY-G and if so, the steps being taken by the Government to release the funds at the earliest to avoid fund scarcity for construction of houses thereunder; and
- (f) the details of funds released to the State Government of Maharashtra under PMAY-G during the last three years and the current year along with the number of houses constructed/likely to be constructed in the said State and Andaman & Nicobar Islands under the said yojana?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PART (a) TO (f) OF LOK SABHA STARRED QUESTION NO.
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(a) to (c) In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to eligible rural households with an overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024.

During the period of Covid-19 pandemic induced nation-wide lockdown, all construction activities including construction of houses under PMAY-G were also affected. In addition to this, the main challenges in implementation of PMAY-G include the delay in release of Central & State Share from State Treasury to State Nodal Account of PMAY-G, cases of unwillingness of beneficiaries, permanent migration, disputed succession of deceased beneficiaries, delay in allotment of land to landless beneficiaries by the States/UTs and at times General/Assembly/Panchayat elections, unavailability of building materials.

Under PMAY-G, minimum 60% of targets are earmarked for Scheduled Castes (SCs)/ Scheduled Tribes (STs) beneficiaries. Further, as far as possible, 15% of the total funds are earmarked for Minorities at the National level for households to be covered as per Socio Economic Caste Census (SECC) 2011 as verified by the Gram Sabhas. The allocation of targets for Minorities among the States/UTs is on the basis of the proportionate rural population of Minorities in the respective State/UT as per Census 2011 data.

The cumulative number of houses sanctioned and completed for SCs, STs, Minorities under PMAY-G is given in **Annexure-I**.

(d) to (f) The beneficiaries under PMAY-G are identified based on the housing deprivation parameters prescribed under Socio Economic Caste Census (SECC) 2011 and after due verification by the Gram Sabha and completion of Appellate Process, Gram Panchayat-wise Permanent Wait List (PWL) is prepared which is a transparent process. In addition, monitoring is done through the meetings of DISHA committees by the Honourable Members of Parliament, Area Officers & National Level Monitors including regular review at various levels and social audit of the scheme.

The State/UT wise details of unspent balance available in the State Nodal Accounts (SNAs) under PMAY-G as on 10th March, 2022 is given in **Annexure-II**.

The Ministry is ensuring timely release of Central Share of funds to States/UTs as per provisions of the Framework For Implementation (FFI) of PMAY-G and guidelines of the Ministry of Finance.

The details of Central Share of funds released to the State Government of Maharashtra under PMAY-G during last three years and the current year and the number of houses constructed under PMAY-G in State of Maharashtra and Union Territory of Andaman & Nicobar Islands is given in **Annexure-III**.

The target date of completion of the scheme is March 2024.

Annexure-I

ANNEXURE REFERRED TO IN STATEMENT IN REPLY TO PART (a) TO (c) OF LOK SABHA STARRED QUESTION NO. *183 TO BE ANSWERED ON 15.03.2022

The cumulative number of houses sanctioned and completed for SCs, STs, Minorities under PMAY-G as on 10th March, 2022

Category	Houses Sanctioned		Houses Completed	
	Number	%age of Total	Number	%age of Total
SC	53,48,791	23.48	40,27,903	23.03
ST	48,66,611	21.36	37,21,797	21.28
Minorities	28,73,174	12.61	22,54,605	12.89
Others (including OBC)	96,95,844	42.55	74,83,770	42.79
Total	2,27,84,420	100.00	1,74,88,075	100.00

Annexure-II

ANNEXURE REFERRED TO IN STATEMENT IN REPLY TO PART (d) TO (f) OF LOK SABHA STARRED QUESTION NO. *183 TO BE ANSWERED ON 15.03.2022

The State/UT wise details of unspent balance available in the State Nodal Accounts (SNAs) under PMAY-G as on 10th March, 2022

S. No.	Name of the State/UT	Balance Available in State Nodal Account (SNA) (in Rs. crores)		
		Total	Program Fund	Admin Fund
1	ARUNACHAL PRADESH	2.71	2.43	0.28
2	ASSAM	768.14	713.77	54.37
3	BIHAR	492.66	463.89	28.77
4	CHHATTISGARH	217.95	145.28	72.67
5	GOA	1.63	1.63	0
6	GUJARAT	377.21	343.17	34.04
7	HARYANA	23.01	19.7	3.31
8	HIMACHAL PRADESH	8.68	4.96	3.72
9	JAMMU AND KASHMIR	73.55	73.55	0
10	JHARKHAND	685.13	625.8	59.33
11	KERALA	32	0	32
12	MADHYA PRADESH	556.53	467.13	89.4
13	MAHARASHTRA	1,030.16	908.76	121.4
14	MANIPUR	23.79	22.76	1.03
15	MEGHALAYA	85.23	81.59	3.64
16	MIZORAM	0.23	0.16	0.07
17	NAGALAND	19.39	19.36	0.03
18	ODISHA	1,317.29	1,261.90	55.39
19	PUNJAB	7.97	7.85	0.12
20	RAJASTHAN	492.79	462.52	30.27
21	SIKKIM	1.65	1.6	0.05
22	TAMIL NADU	762.14	699.68	62.46
23	TRIPURA	24.97	17.22	7.75
24	UTTAR PRADESH	957.13	910.44	46.69
25	UTTARAKHAND	80.01	77.03	2.98
26	WEST BENGAL	1,326.44	1,274.97	51.47
27	ANDAMAN AND NICOBAR	9.54	9.19	0.35
28	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	53.58	53.58	0
29	LAKSHADWEEP	0.23	0.21	0.02
30	ANDHRA PRADESH	565.63	565.63	0
31	KARNATAKA	35.99	35.99	0
Total		10,033.36	9,271.75	761.61

ANNEXURE REFERRED TO IN STATEMENT IN REPLY TO PART (d) TO (f) OF LOK SABHA STARRED QUESTION NO. *183 TO BE ANSWERED ON 15.03.2022

- i. The details of Central Share of funds released to the State Government of Maharashtra under PMAY-G during last three years and the current year

Financial Year	Central Share of funds released (in Rs. Crores)
2018-19	1,135.52
2019-20	1,815.32
2020-21	1,310.10
2021-22 (till 10.03.2022)	579.85
Total	4,840.79

- ii. The number of houses constructed under PMAY-G in State of Maharashtra and UT of Andaman & Nicobar Islands is given as under:-

Name of the State/UT	Target allocated by Ministry	Houses Completed as on 10.03.2022
Maharashtra	15,05,983	7,79,534
Andaman & Nicobar	1,337	992
